

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 16/214/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

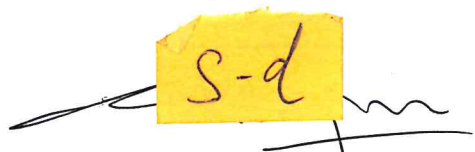
NAME OF THE COMPANY: Shriniwas Steel Ltd.

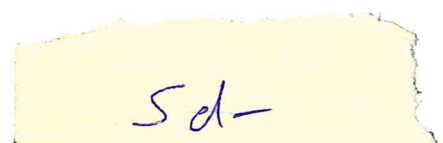
SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Sourabh Gupta, Advocate		
	For the Respondent (s)	: None		

ORDER

Notice to the ROC to submit the report of this case returnable on 8th
December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)